

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

39. C.P.(IB)/855(MB) 2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: STATE BANK OF INDIA (CREDITOR) THROUGH THE
RESOLUTION PROFESSIONAL MR. PURUSOTTAM
BEHERA
Vs.
MR. JITENDRA R. JAIN

SECTION: 95(1) of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 13.07.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)